- (8) G.S.R. 597 (E), dated the 27th August, 2021, amending Notification number G.S.R. 1166 (E), dated the 4th December, 2018, to insert certain entries in the original Notification.
- (9) G.S.R. 607 (E), dated the 31st August, 2021, amending Notification number G.S.R. 846 (E), dated the 1st September, 2016, to insert certain entries in the original Notification.
- (10) G.S.R. 630 (E), dated the 14th September, 2021, amending Notification number G.S.R. 1427 (E), dated the 17th November, 2017, to substitute certain entries in the original Notification.
- (11) G.S.R. 637 (E), dated the 16th September, 2021, seeking to levy anti-dumping duty on imports of 'Aluminium Foil' originating in or exported from China PR, Malaysia, Thailand, Indonesia for a period of five years from the date of publication of the Notification in the Official Gazette.
- (12) G.S.R. 649 (E), dated the 22nd September, 2021, rescinding Notification number G.S.R. 362 (E), dated the 29th March, 2016.
- (13) G.S.R. 671 (E), dated the 29th September, 2021, amending Notification number G.S.R. 1303 (E), dated the 17th October, 2017, to insert certain entries in the original Notification.
- (14) G.S.R. 685 (E), dated the 30th September, 2021, amending Notification number G.S.R. 588 (E), dated the 14th June, 2017, to substitute certain entries in the original Notification.

[Placed in Library. For (1) to (14) See No. LT-5211/17/21]

Reports and Accounts of Sagarmala Development Company Limited, New Delhi for various years and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I rise to lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the Sagarmala Development Company Limited, New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (ii) (a) Annual Report and Accounts of the Sagarmala Development Company Limited, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (iii) (a) Annual Report and Accounts of the Sagarmala Development Company Limited, New Delhi, for the year 2018-19,together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (iv) (a) Annual Report and Accounts of the Sagarmala Development Company Limited, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) to (iv) See No. LT-5150/17/21]